

**Government of Jammu and Kashmir
Finance Department (Codes Division)
Civil Secretariat, Srinagar/Jammu**

Notification

Jammu, the 12th October, 2021

S.O. 350 .-In exercise of the powers conferred by proviso to Article 309 of Constitution of India, the Lieutenant Governor is pleased to direct that the following amendments shall be made in the first Schedule of the Jammu and Kashmir Civil Services (Leave) Rules,1979; namely:-

After Note 6, the following shall be added as Note 7; namely:-

Note 7:- (i) Recommendation of Divisional Commissioners in respect of Divisional Heads of Departments is mandatory for sanctioning earned leave in their favour by the Administrative Department.

(ii) Recommendation of Deputy Commissioner is mandatory for sanctioning of earned leave in favour of all District Heads.

By order of the Lieutenant Governor.

**Sd/-
(Atal Dulloo), IAS,
Financial Commissioner
(Additional Chief Secretary),
Finance Department.**


No.:-FD-Code-166-2021-Part(2)-1078

Dated:- 12-10-2021

Copy to the:-

1. Advocate General, J&K High Court Jammu/Srinagar.
2. Principal Accountant General, J&K Jammu/Srinagar.
3. All Financial Commissioners.
4. Principal Secretary to the Hon'ble Lieutenant Governor.
5. All Principal Secretaries to the Government.
6. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
7. Principal Resident Commissioner, 5-Prithvi Raj Road, New Delhi.

8. Chief Electoral Officer, J&K.
9. All Commissioners/Secretaries to the Government.
10. Divisional Commissioner Jammu/Kashmir.
11. Chairperson, J&K Special Tribunal.
12. Principal Secretary to Chief Justice Jammu/Srinagar.
13. Registrar General, J&k High Court Jammu/Srinagar.
14. Director Anti Corruption Bureau, J&K.
15. Director General, Audit and Inspections.
16. Director General, Budget Division, J&K.
17. Director General, Accounts and Treasuries.
18. Director General, Funds Organization.
19. Director General, Local Fund Audit & Pensions, J&K.
20. Director Information, J&K.
21. All Head of Departments/ Managing Directors/ Chief Executives of State PSU's/ Autonomous Bodies/ Societies.
22. Secretary, J&K Public Service Commission.
23. All District Development Commissioners.
24. Secretary, J&K Legislative Assembly.
25. Director/Principal Northern Zonal Accountancy Training Institute Jammu.
26. Director, Accounts and Treasuries Jammu/Kashmir.
27. All Directors of Finance/Financial Advisors & CAOs.
28. Principal Accountancy Training Institute, Srinagar.
29. Joint Director, J&K Funds Organization Jammu/Srinagar.
30. General Manager, Government Press Jammu/Srinagar for publication in Government Gazette.
31. Private Secretary to Hon'ble Advisor (F)/(B).
32. Private Secretary to the Chief Secretary.
33. Private Secretary to the Financial Commissioner (Additional Chief Secretary), Finance Department.
34. All Treasury Officers.
35. I/C website, Finance Department (www.jakfinance.nic.in).
36. I/C website, GAD (www.jkgad.nic.in).
37. Government Order File (W2scs).


(S.L. Pandita)
Director General (Codes),
Finance Department.